THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong the 27th November, 2019

No. HCM II/151/2019/Estt/2

In supersession of previous

order No. HCM/II/151/2019-Estt/1, dated 23rd September,2019, Hon'ble the Chief Justice, High Court of Meghalaya, upon elevation of Shri. Wanlura Diengdoh, as Judge of the High Court of Meghalaya is pleased to appoint Shri. Ehboklang Kharumnuid, District & Sessions Judge, East Khasi Hills District, Shillong as the Chairman of the sub-committee for drafting afresh Rules for regulating the practice and proceedings in the subordinate civil and criminal Courts in the State of Meghalaya.

By order,

REGISTRAR GENERAL

Memo. No. HCM II/151/2019/Estt/2-A

Dated, 27th November, 2019

Copy to:-

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The Secretary to the Government of Meghalaya, Law Department for information.
- 5. Shri. Ehboklang Kharumnuid, MHJS (Selection Grade) District & Sessions Judge, Shillong for information and necessary action along with enclosed copy of notification No. HCM/II/151/2019-Estt/1, dated 23rd September,2019.
- 6. Shri. Noor Ain Khan, MHJS (Selection Grade), Member Secretary, Meghalaya State Legal Services Authority, Shillong for information and necessary action.
- 7. The District & Sessions Judge, Nongpoh/Jowai/Nongstoin/Williamnagar/Tura/Ampati/Mawkyrwat.
- 8. Smti. Dashalene Kharbteng, MHJS, CPC, High Court of Meghalaya for information and necessary action.
- 9. Smti.Rithelda Rymbai, MJS, Deputy Director, Meghalaya State Judicial Academy, Shillong for information and necessary action.
- 10. The Director, Printing and Stationery, Government of Meghalaya, Shillong with a request to publish this notification in the next issue of the Gazette.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 12. Office file.

6791 98/11/19

REGISTRAR GENERAL